

**STATEMENT****Non-Governmental Organisations in Maharashtra Sanctioned Grants-in-aid during the last three years.**

S. No.	Name of Organisations	Grant-in-aid released (Rs. in lakhs)
<b>1992-93</b>		
1.	Mukat Dwar Unnati Mandal, Jalgaon	0.76
2.	Indian Council of Social Welfare, Bombay	0.07
3.	Bombay Suburban Sr Citizen Association, Bombay	0.09
4.	Janakibai Trust, Dhule	0.92
5.	Indian Association of Retired Persons, Meham, Bombay	0.12
6.	West Khandesh Bhagini Seva Mandal, Dhule	0.75
<b>1993-94</b>		
1.	Institute for Rural Health & Social Welfare Services, Chandgar, Distt. Kolhapur	1.59
2.	Rashtrasant Tukdoji Maharaj Technical & Education Society, Gensh Peth, Nagpur	1.35
3.	Matru Seva Sangh, Nagpur	0.48
4.	West Khandesh Bhagini Seva Mandal, Dhule	0.75
<b>1994-95</b>		
1.	East Khandesh Bhagini Seva Mandal, Kamalbai Ajmera, Vidyanagar, Deopour, Dhule Distt., Maharashtra	1.32
2.	Instt. for Rural Health & Social Welfare Service, Kowd Taluk, Chandgad, Distt Kolhapur.	0.51
3.	Rashtrasant Tukdogi Mahraj Tech. & Education Society, Sagnar, Distt. Nagpur	0.67
4.	Matru Seva Sangh, West High Court, Road, Bajajnagar, Nagpur	0.36
5.	Kagal Education Society, Distt. Kolhapur	1.25
6.	Jankibai Trust, Dhule, Saraswati Colony, Deoner, Dhule	0.94
7.	Bombay Suburban Senior Citizens, Maharashtra	0.28
8.	Mukta Dwar Unnati Mandal, Jalgaon, Maharashtra	1.92

**Petrol Retail Outlets**

7192. SHRI DHARMABHIKSHAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of petrol retail outlets allotted through advertisement and on compassionate ground separately in Andhra Pradesh during 1994-95; and

(b) the number of such retails outlets proposed to be allotted during 1995-96?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) During 1994-95, 15 and 6 Retail Outlet dealerships were allotted through Oil Selection Board and on compassionate grounds respectively in Andhra Pradesh.

(b) 65 Retail Outlet dalerships have been included in the Marketing Plan 1988-93 and 80 Retail Outlet dealerships have been included in the RO Marketing Plan 1993-96 for Andhra Pradesh. It generally takes about 1-2 years for commissioning of an RO dealership from the date of advertisement.

[Translation]

**Supply of LNG**

7193 SHRI N.J. RATHVA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Gujarat has requested the Union Government for supply of L.N.G. being imported from Oman/Iran;

(b) if so, the details in this regard; and

(c) the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). The Government of Gujarat have asked for an allocation of 20 MMSCMD out of the gas proposed to be imported from Oman.

(c) the Statewise distribution of the imported gas will depend upon the registered demand and the techno-economic feasibility of supply.

**Sardar Sarovar Project**

7194. SHRI SUSHIL CHANDRA VARMA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the details of the decision given by the Supreme Court in regard to the height of the Sardar Sarovar Project; and

(b) the steps taken/proposed to be taken by the Government to implement the decision?

**THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU)**

(a) No decision has been given by the Supreme Court in regard to the height of the dam of the Sardar Sarovar Project.

(b) Does not arise.

[English]

**Privatisation of Directory Enquiry Services**

7195. SHRI R SURENDER REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware that of late, the public in general and the telephone subscribers in particular, are not satisfied with the present functioning of Directory Enquiry No 197 related services of MTNL in the metropolitan cities,

(b) if so, whether the Government have received any complaints in that regard,

(c) if so, the details thereof,

(d) whether the Government have any plans to streamline the working of 197 related services,

(e) if so, the details thereof,

(f) whether as a part of streamlining the services, the Department of Telecommunications has proposed to privatise Directory Enquiry 197 related services and franchise the service of private parties on an experimental basis; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) to (e) The Directory Enquiry service-197 is functioning satisfactorily in MTNL Delhi and Bombay.

Occasional complaints are received mostly about the number being busy. Prompt action is taken on these complaints after appropriate analysis to identify the cause. Steps have been initiated to further improve the 197 related services as under :-

(i) Replacement of the present computerised system by a more advanced RDBMS based computer system. This is being implemented during 1995-96.

(ii) Introduction of centralised automatic changed number announcement system during 1995-96.

(iii) Decentralisation of operator positions during 1995-96.

(f) Such a proposal was considered but not accepted.

(g) In view of answer at (f), question does not arise.

**Quota of kerosene**

7196. SHRI D. VENKATESWARA RAO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the State Governments have urged the Union Government to increase the quota of kerosene allotment to States;

(b) the quantity of kerosene being supplied at present to States, State-wise;

(c) the total allocation made to the State Governments during the last three years, State-wise; and

(d) the extent to which the allocation of kerosene is likely to be increased during 1995-96?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (d) Requests are received from State Government for additional allocation of kerosene from time to time. However, on account of constraints of product availability, foreign exchange and heavy subsidy involved, it is not possible to meet the dull demand of the States. It has been decided to make a 3% increase in the allocation of kerosene in the country as a whole during 1995-96 over the previous year.

The State-wise allocation of kerosene during the last three years and for 1995-96 is given in the enclosed Statement

**STATEMENT**

*State-wise allocation of kerosene during 1993-94, 1994-95, and 1995-96*

(Figs. in MTs)

State/UTs	Allocation				
	1992-93	1993-94	1994-95	1995-96	
1	2	3	4	5	6
1. Haryana	151020	154532	153992	156469	
2. Himachal Pradesh	36588	38471	40374	42229	
3. Jammu & Kashmir	68992	68206	77815	85537	
4. Punjab	319904	322461	325679	328935	
5. Rajasthan	285136	285702	305812	327346	
6. Uttar Pradesh	914410	971517	1015016	1075789	
7. Assam	246896	249181	251586	254230	
8. Bihar	469313	518590	558436	606929	
9. Manipur	20864	21367	22262	21285	
10. Meghalaya	15196	15448	15703	16086	
11. Nagaland	10285	10184	10324	10638	
12. Orissa	155472	173952	194954	211447	